

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 17th September, 2018

No.HC.VII-167 (Pt.-IV)/2014/5496/A.### On recommendation of the Assam State Legal Services Authority, Guwahati, the following Judicial Officers in Grade I of the Assam Judicial Service are nominated to attend the "2nd Regional Consultation on Child Rights in the Context of Human Trafficking", scheduled to be held on **22.09.2018 at the Yojana Bhawan, Meghalaya Secretariat, Shillong**

Sl. No.	Name	Designation
1.	Smti Indira Barman	District and Sessions Judge-cum-Chairman, DLSA, Bongaigaon
2.	Smti Rita Kar	District and Sessions Judge-cum-Chairman, DLSA, Nagaon

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/5497 - 5509/A dated 17.09.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar General, High Court of Meghalaya, Shillong.
4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Member Secretary, Nagaland State Legal Services Authority.
9. Smti Indira Barman, District and Sessions Judge, Bongaigaon
10. Smti Rita Kar, District and Sessions Judge, Nagaon
11. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

17.9.18
Registrar (Judicial)